

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/250/2018

Date of decision: 17.12.2018

M.A. Nos.60/334 & 335/2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

1. Arpit Shukla son of Late Sh. P.S. Shukla, Indian Police Service, aged 52 years, Inspector General of Police, Zonal-2, Jalandhar.
2. Paramraj Singh son of Late Sh. Sukhdev Singh, aged 52 years, Inspector General of Police, Rule and Policy, Chandigarh.

... APPLICANTS

VERSUS



1. Union of India, Ministry of Home Affairs, Govt. of India, North Block, Central Secretariat, New Delhi-110001, through its Secretary.
2. Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi through its Secretary.
3. State of Punjab through its Principal Secretary, Government of Punjab, Department of Home Affairs, Punjab Civil Secretariat, Sector-9, Chandigarh.
4. The Director General of Police, Punjab, Police Headquarters, Sector-9, Chandigarh.

... RESPONDENTS

PRESENT: Sh. Rohit Seth, counsel for the applicants.

Sh. Ram Lal Gupta, counsel for respondent no.1.

Sh. B.B. Sharma, counsel for respondent no.2.

Sh. Rakesh Verma, counsel for respondents no.3 and 4.

ORDER (Oral)

...

SANJEEV KAUSHIK, MEMBER (J):-

1. M.A. No.60/334/2018 been filed by the applicants under Rule 4(5)(a) of the C.A.T. (Procedure) Rules, 1987, seeking permission to allow them to file joint petition. For the reasons stated therein, the same is allowed.
2. Learned counsel for the parties are in agreement that this matter has been rendered infructuous in view of the order passed by the Hon'ble Punjab and Haryana High Court in CWP No.6801 of 2013 decided on 02.11.2018, where a direction has been given to department to recast seniority list afresh.
3. Sh. Rohit Seth, appearing on behalf of the applicants submitted that applicants may be given liberty to file a fresh petition, in view of the changed circumstances, if need arises.
4. Accordingly, the O.A. stands disposed of as infructuous, with aforesaid liberty. M.A. also stands disposed of.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 17.12.2018.

Place: Chandigarh.

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